

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/598/IB/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. Vidya For M/s. King & Partridge	Counsel for Petitioner / Applicant	<i>[Signature]</i>
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**ORDER**

Counsel for the petitioner present. Heard. Order reserved.

*sel*  
**S Vijayaraghavan**  
Member (Technical)

*sel*  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc